## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No.OA 1187 of 97

Date of order: 13.9.04

Present : Hon'ble Mr.D.C. Verma, Vice-Chairman

Hon'ble Mr. Sarweshwar Jha, Administrative Member

SUNIL KR. MOITRA

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Ms.U.Sanyal, counsel

O R D E R

D.C. Verma, VC

None appears for the applicant. Ms.U.Sanyal, ld.counsel appears for the respondents.

- 2. When this matter was taken up for hearing, it was noticed that the earlier counsel Mr.S.K.Ghosh who was representing the applicant has expired. Consequently a registered notice was issued to the applicant giving the said information and requesting the applicant either to engage a counsel to argue his case or to appear in person.
- appearing on behalf of him. It appears that the applicant is not interested in prosecuting the case. Consequently the application is dismissed for default. No order as to costs.

MEMBER(A)

VICE-CHAIRMAN

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